

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-301
IB-1895(ND)/2019

IN THE MATTER OF:

Mr. Ashok Agarwal

Vs.

M/s. Amiten Polymenrs Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Adv. Pankaj Bhagat

For the Respondent :

ORDER

Learned Counsel for the Petitioner has put in appearance and states that he has not been able to effect service and prays for further time to effect the same. The same may be done. Affidavit of service to be filed. Put up further on 15.11.2019



(SUMITA PURKAYASTHA)
MEMBER (T)



(JUSTICE SHRI R.D. KHARE)
MEMBER (J)